

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5892
ANSWERED ON:30.04.2010
PURCHASE OF ELECTRICAL AND OTHER ITEMS BY CPWD
Ram Shri Purnmasi;Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of procurement procedure adopted by the Central Public Works Department for the purchase of electrical and other items required by them;
- (b) whether the CPWD has purchased electrical and other items on rates more than the MRP during the last three years;
- (c) if so, the details thereof;
- (d) whether any inquiry has been ordered in this regard;
- (e) if so, the details and outcome thereof alongwith the action taken thereon;
- (f) whether there is any proposal to ask CPWD to check the rates prevailing in the open market and the Kendriya Bhandar to ensure availability of the items required by them at the cheaper rates; and
- (g) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Procurement is made as per procedure prescribed in CPWD Works Manual 2007 with upto date amendment. A copy of the amendment carried out vide CPWD's O.M. No.DGW/MAN/208 dated 30-03-2010 is enclosed in this regard.
- (b) to (e): Some complaints of purchase of materials at more than maximum retail price (MRP) by CPWD Officers have been received and the same have been referred to Vigilance Unit of CPWD for investigation. The investigation is still in progress.
- (f): CPWD has informed that rates of various items are checked in the open market and Kendriya Bhandar as well and materials are procured at most reasonable rates.
- (g): Does not arise in view of (f) above.